

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 5<sup>th</sup> of February, 2025

**NO. HC.VII-84(Pt.I)/2010/798/A ###** In partial modification of this Registry's earlier Notification **NO. HC.VII-84(Pt.I)/2010/695/A** dated **30-01-2025**, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the "***One Day Skill Enhancement Programme on the NDPS Act***" at the Judicial Academy, Assam on **08-02-2025** from **9:30 A.M. to 4:30 P.M.**, instead of Smt. Nirmali Talukdar, District & Sessions Judge, Kokrajhar; Smt. Bobita Kshetry, District & Sessions Judge, Biswanath and Sri Kaushik Hazarika, District & Sessions Judge, Dhemaji, who have been **exempted**:

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Designation</b>
1	Sri Rafique Ahmed Tapadar	Principal Judge, Family Court No. 2, Kamrup (M)
2	Sri Bablu Sutradhar	District & Sessions Judge, West Karbi Anglong
3	Sri Jaspal Singh	Principal Judge, Family Court, Barpeta
4	Sri Narayan Upadhyaya	Addl. District & Sessions Judge, FTC No. 3, Kamrup (M)
5	Sri Kumud Chandra Boro	Addl. District & Sessions Judge, FTC, Biswanath

The nominated Officers are directed to report at the Judicial Academy, Assam, on **08-02-2025** by **9:15 A.M.** positively.

By Order,  
Sd/- S.Dhar

**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-84(Pt.I)/2010/799/A Dated: 05-02-2025**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

*[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during*

*the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].*

3. The Registrar (Vig./Admin.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Kamrup (M) / Barpeta.

*(He is requested to inform the concerned Judicial Officers of his District about this Notification accordingly).*

6. Smt. Nirmali Talukdar, District & Sessions Judge, Kokrajhar.
7. Smt. Bobita Kshetry, District & Sessions Judge, Biswanath.
8. Sri Kaushik Hazarika, District & Sessions Judge, Dhemaji.
9. Sri Rafique Ahmed Tapadar, Principal Judge, Family Court No. 2, Kamrup (M).
10. Sri Bablu Sutradhar, District & Sessions Judge, West Karbi Anglong, Hamren.
11. Sri Jaspal Singh, Principal Judge, Family Court, Barpeta.
12. Sri Narayan Upadhyaya, Addl. Dist & Sessions Judge, FTC No.3, Kamrup (M).
13. Sri Kumud Chandra Boro, Addl. District & Sessions Judge, FTC, Biswanath.

*a. The nominated Judicial Officers (at Sl. Nos. 9 to 12) are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at [judicialacademyassam@gmail.com](mailto:judicialacademyassam@gmail.com) on or before 06-02-2025 to enable the Academy to arrange for accommodation.*

<i>Name &amp; Designation</i>	<i>Date of Arrival</i>	<i>Accommodation required (Yes/No)</i>	<i>Mobile Number (WhatsApp)</i>

*b. The Judicial Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.*

*c. The nominated Officers are to arrange for accommodation and food for the staff accompanying them, if any.*

14. The Project Manager, Gauhati High Court, Guwahati.

*(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).*

15. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

16. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

  
05.02.2025  
**REGISTRAR (JUDICIAL)**